

HIGH COURT OF DELHI : NEW DELHI

No. 05/DHC/Gaz./G-1/VI.E.2(a)/2017
Dated, the 18th March, 2017.

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following transfers/postings in the Delhi Higher Judicial Service with immediate effect :-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1	Ajay Kumar Kuhar	Special Judge (NDPS), South Saket	Joint Registrar (Judicial), High Court of Delhi (on deputation)	--	Vice Mr. Satinder Kumar Gautam
2	Raj Rani Mittra	PO, Labour Court, East, KKD	ADJ-4, South-West, Dwarka	South-West	Vice Mr. Virender Bhat
3	Gurdeep Singh	Special Judge (PC Act)(CBI)-5, PHC	ASJ-1 + Special Judge (NDPS), Shahdara, KKD	Shahdara	Vice Mr. Sidharth Sharma
4	Pankaj Gupta	ASJ-2, North-West, Rohini	Joint Registrar (Judicial), High Court of Delhi (on deputation)	--	Vice Ms. Neera Bharihoke
5	Virender Bhat	ADJ-4, South-West, Dwarka	Joint Registrar (Judicial), High Court of Delhi (on deputation)	--	Vice Mr. Kovai Venugopal
6	Raj Kapoor	ASJ-3, New Delhi, PHC	ASJ-1, New Delhi, PHC	New Delhi	Vice Mr. Rakesh Pandit
7	Satinder Kumar Gautam	Joint Registrar (Judicial), High Court of Delhi (on deputation)	Special Judge (NDPS), South Saket	South	Vice Mr. Ajay Kumar Kuhar
8	Deepak Garg	Special Judge (NDPS), New Delhi, PHC	ASJ-2, North-West, Rohini	North-West	Vice Mr. Pankaj Gupta
9	Reetesh Singh	ASJ (FTC)-2, New Delhi, PHC	Special Judge (PC Act)(CBI)-5, PHC	New Delhi	Vice Mr. Gurdeep Singh
10	Neera Bharihoke	Joint Registrar (Judicial), High Court of Delhi (on deputation)	ADJ-1, South, Saket	South	Vice Mr. Sudesh Kumar-II

11	Kovai Venugopal	Joint Registrar (Judicial), High Court of Delhi (on deputation)	PO, Labour Court, East, KKD	East	Vice Ms. Raj Rani Mitra
12	Anil Kumar Sisodia	Joint Registrar (Judicial), High Court of Delhi (on deputation)	ADJ-5, West, THC	West	Vice Ms. Rajrani
13	Amit Kumar	Joint Registrar (Judicial), High Court of Delhi (on deputation)	ADJ-14, Central, THC	Central	Vice Ms. Deepali Sharma
14	Sidharth Sharma	ASJ-1 + Special Judge (NDPS), Shahdara, KKD	ASJ (FTC)-2, New Delhi, PHC	New Delhi	Vice Mr. Reetesh Singh
15	Rakesh Pandit	ASJ-1, New Delhi, PHC	ASJ-3, New Delhi, PHC	New Delhi	Vice Mr. Raj Kapoor
16	Sudesh Kumar-II	ADJ-1, South, Saket	Special Judge (NDPS), New Delhi, PHC	New Delhi	Vice Mr. Deepak Garg
17	Deepali Sharma	ADJ-14, Central, THC	Joint Registrar (Judicial), High Court of Delhi (on deputation)	--	Vice Mr. Amit Kumar
18	Rajrani	ADJ-5, West, THC	Joint Registrar (Judicial), High Court of Delhi (on deputation)	--	Vice Mr. Anil Kumar Sisodia

Notes :

1. The judicial officers shall be under the control of the District & Sessions Judge of the district to which they have been allocated.
2. The Court of ADJ-4, West, THC, hitherto presided over by Mr. Mahavir Singhal is abolished and the District & Sessions Judge, West, THC shall assign the cases of his court amongst other such courts so as to ensure equal pendency.
3. The Court of ADJ-8, West, THC presided over by Ms. Manjusha Wadhwa stands redesignated as ADJ-4, West, THC.

BY ORDER OF THE COURT

-Sd/

**(GIRISH KATHPALIA)
REGISTRAR GENERAL**

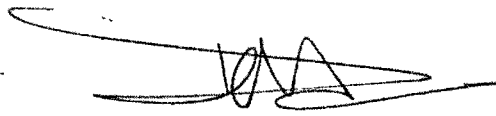
Endst.No. 1357-1399/DHC/Gaz./G-1/VLE.2(a)/2017

Dated, the 18th March, 2017

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
3. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
4. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
5. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.

6. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
7. The District & Sessions Judge, West, Tis Hazari Courts, Delhi
8. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
11. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. PS to Hon'ble the Chief Justice and all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The AR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.



DEPUTY REGISTRAR (GAZETTE-I)

19. got the needful done.
Aom
18/3/17

DR (Conf)

Rahman
18/03/17

A.P. (Tech.)